

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3773

TO BE ANSWERED ON AUGUST 9, 2017

HOUSING SCHEMES

No. 3773 DR. P. K. BIJU

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of the houses constructed under various schemes and programmes like JNNURM, RAY, IAY etc. for poor people in the country like SC/ST and people below poverty line, in the last three years, year-wise, State/Union Territory-wise; and

(b) the number of housing units that are still to be constructed for SC/ST people and the target period, along with the budgetary details required for this purpose, State/Union Territory-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND
URBAN AFFAIRS
(RAO INDERJIT SINGH)

(a) & (b): The details of the houses constructed for urban poor including SC/ST and people below poverty line in the country under schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] and Rajiv Awas Yojana (RAY) (subsumed in PMAY-U) during the last three years, year-wise, State/Union Territory-wise are at Annexure-I, II & III respectively. Under PMAY (U), the Ministry considers admissible central assistance on per house basis as per the scheme guidelines for the project proposals approved by the concerned States/UTs as per their housing requirement based on their demand assessment to fulfill the Government's vision under the mission Housing for All by the year 2022.

As informed by the Ministry of Rural Development, the erstwhile Indira Awas Yojana (IAY) has been restructured into Pradhan Mantri Awas Yojana-Gramin (PMAY-G) effective from 1 April, 2016 to fulfill the Government's commitment to provide Housing for All by 2022. In the initial phase of PMAY-G, one crore houses are to be constructed in three years from 2016-17 to 2018-19. As per Framework for Implementation of PMAY-G, at least 60% of targets allocated to States/UTs should be earmarked for SC/STs subject to availability of eligible beneficiaries. The details of the houses sanctioned for SC/STs and houses constructed under PMAY-G during the last three years, year-wise, State/Union Territory-wise are at Annexure- IV & V respectively as provided by the Ministry of Rural Development.

Annexure II referred in answer to LSUSQ No - 3773 due for 09.08.2017

States / Uts wise details of houses constructed during each of last three years under PMAY(Urban)

[as on 31st July 2017]

Sl. No.	Name of the State	Houses Constructed (in Nos)			Construction of Houses Completed upto 31.07.2017 (Cummuative) (Nos)
		2014-15	2015-16	2016-17	
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	-	51	1,452	8,777
3	Arunanchal Pradesh	-	-	-	1
4	Assam	-	2	13	69
5	Bihar	-	10	130	267
6	Chandigarh (UT)	-	2	3	8
7	Chhattisgarh	-	860	693	1,874
8	D&N Haveli (UT)	-	1	55	103
9	Daman & Diu (UT)	-	-	3	7
10	Delhi (UT)	-	79	164	294
11	Goa	-	1	10	11
12	Gujarat	-	1,919	14,119	20,465
13	Haryana	-	94	220	419
14	Himachal Pradesh	-	8	13	25
15	Jammu & Kashmir	-	-	26	21
16	Jharkhand	-	11	962	1,956
17	Karnataka	-	140	4,940	8,778
18	Kerala	-	42	259	497
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	-	348	1,740	3,030
21	Maharashtra	-	1,534	5,453	11,503
22	Manipur	-	-	23	70
23	Meghalaya	-	2	20	24
24	Mizoram	-	16	15	84
25	Nagaland	-	-	1	3
26	Odisha	-	27	89	192
27	Puducherry (UT)	-	7	7	17
28	Punjab	-	43	146	336
29	Rajasthan	-	350	943	1,687
30	Sikkim	-	-	1	1
31	TamilNadu	-	477	4,213	15,527
32	Telangana	-	95	452	843
33	Tripura	-	4	11	768
34	Uttar Pradesh	-	280	758	1,294
35	Uttarakhand	-	13	103	235
36	West Bengal	-	129	3,267	10,885
Total :-		-	6,545	40,304	99382*

This figure is out of 22,50,213 houses sanctioned under the scheme

Monitoring Division (MoHUA)

States / Uts wise details of houses constructed during each of last three years under RAY

Sl. No.	Name of the State	Houses Constructed (in Nos)			Construction of Houses Completed upto 31.07.2017 (cummulative) (Nos)
		2014-15	2015-16	2016-17	
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	-	-	21	21
3	Arunanchal Pradesh	-	-	-	-
4	Assam	-	-	-	-
5	Bihar	-	345	1,965	2,392
6	Chandigarh (UT)	-	-	-	-
7	Chhattisgarh	-	96	-	96
8	D&N Haveli (UT)	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-
10	Delhi (UT)	-	-	-	-
11	Goa	-	-	-	-
12	Gujarat	184	2,954	8,781	16,670
13	Haryana	-	409	239	651
14	Himachal Pradesh	-	-	-	-
15	Jammu & Kashmir	-	62	-	62
16	Jharkhand	-	309	1,390	2,329
17	Karnataka	704	2,924	5,698	11,734
18	Kerala	83	7	8	98
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	-	-	1,296	2,421
21	Maharashtra	-	-	-	-
22	Manipur	-	-	-	-
23	Meghalaya	-	-	-	-
24	Mizoram	-	38	-	38
25	Nagaland	-	-	455	455
26	Odisha	-	157	1,199	1,451
27	Puducherry (UT)	-	-	-	-
28	Punjab	-	-	-	-
29	Rajasthan	1,268	1,572	2,515	10,325
30	Sikkim	-	-	-	-
31	TamilNadu	-	1,416	1,183	3,927
32	Telangana	-	-	-	-
33	Tripura	-	-	150	150
34	Uttar Pradesh	267	1,532	1,277	3,609
35	Uttrakhand	-	251	401	1,103
36	West Bengal	-	89	103	192
Total :-		2,506	12,161	26,681	57724*

This figure is out of 1,41,848 houses sanctioned under the scheme

Monitoring Division (MoHUA)

Annexure IV referred in answer to LSUSQ No - 3773 due for 09.08.2017

Report on eligible beneficiaries and Houses Sanctioned for SC and ST under Pradhan Mantri Awaas Yojana-Gramin (erstwhile IAY)

(Unit in Nos.)

S.No.	State	Eligible Beneficiaries*		Houses Sanctioned	
		ST	SC	ST	SC
1	ANDHRA PRADESH	43974	24053	6746	7328
2	ARUNACHAL PRADESH	0	0	0	0
3	ASSAM	60113	114055	39186	20248
4	BIHAR	385523	51436	11053	119288
5	CHATTISGARH	278359	776677	152942	72883
6	GOA	0	0	0	0
7	GUJARAT	23436	204137	61352	7011
8	HARYANA	13954	54	40	5454
9	HIMACHAL PRADESH	4982	2196	779	1815
10	JAMMU AND KASHMIR	20221	50434	665	831
11	JHARKHAND	217000	472036	89638	42615
12	KARNATAKA	393	298	1938	4070
13	KERALA	19093	5130	1072	3739
14	MADHYA PRADESH	588651	1352286	299070	153776
15	MAHARASHTRA	157482	372982	69715	62290
16	MANIPUR	880	10669	5	0
17	MEGHALAYA	384	44330	0	0
18	MIZORAM	131	14835	1310	0
19	NAGALAND	0	21873	0	0
20	ORISSA	492727	878568	135808	100330
21	PUNJAB	48371	6	0	2407
22	RAJASTHAN	338302	636665	116214	52937
23	SIKKIM	94	529	474	82
24	TAMIL NADU	357427	33135	4403	73126

25	TELANGANA	0	0	10985	2463
26	TRIPURA	5425	34003	11009	2463
27	UTTAR PRADESH	770764	22298	7758	346105
28	UTTARAKH AND	5640	1824	1100	2961
29	WEST BENGAL	1163229	360276	63637	242415
30	ANDAMAN AND NICOBAR	0	0	0	0
31	DADRA & NAGAR HAVELI	7	5832	174	0
32	DAMAN & DIU	0	0	0	0
33	LAKSHADW EEP	0	0	0	0
34	PUDUCHERR Y	0	0	0	0
	Total	4996562	5490617	1087073	1326637

* Figures reported by States/UTs on AwaasSoft as on 04.08.2017.

Annexure V referred in answer to LSUSQ No - 3773 due for 09.08.2017

House Constructed under Pradhan Mantri Awaas Yojana-Gramin (erstwhile IAY) for the last three years

(Unit in Nos.)

S.No.	State	2014-15^	2015-16*	2016-17*
1	ANDHRA PRADESH	46722	65091	30347
2	ARUNACHAL PRADESH	110	1	0
3	ASSAM	99704	71807	206774
4	BIHAR	493874	278176	622539
5	CHATTISGARH	27274	23881	106879
6	GOA	1093	27	591
7	GUJARAT	65355	39750	37931
8	HARYANA	7196	12983	14332
9	HIMACHAL PRADESH	1620	3031	4281
10	JAMMU AND KASHMIR	1736	1981	3081
11	JHARKHAND	30681	29325	132303
12	KARNATAKA	104098	156593	56671
13	KERALA	46448	50678	62869
14	MADHYA PRADESH	45465	19233	333494
15	MAHARASHTRA	45082	121742	87749
16	MANIPUR	1248	96	692
17	MEGHALAYA	10076	863	6320
18	MIZORAM	276	378	511
19	NAGALAND	1114	628	921
20	ORISSA	11474	276310	71811
21	PUNJAB	2120	560	1852
22	RAJASTHAN	92069	64753	95164
23	SIKKIM	1538	214	467
24	TAMIL NADU	28869	28821	132805
25	TELANGANA	57437	84261	2759
26	TRIPURA	23056	6248	6803
27	UTTAR PRADESH	220739	159905	474544
28	UTTARAKHAND	4196	7748	8224
29	WEST BENGAL	182128	358952	401902
30	ANDAMAN AND NICOBAR	148	0	0

31	DADRA & NAGAR HAVELI	0	0	0
32	DAMAN & DIU	0	0	0
33	LAKSHADWEEP	0	0	0
34	PUDUCHERRY	0	0	0
	Total	1652737	1864036	2904616**

^ Figures as reported by State/UTs through Monthly Progress Report (MPR)/MIS.

* Figures as reported by the State/UTs on AwaasSoft on 04.08.2017.

** 32,14,564 houses have been reported as complete by states but these could not be uploaded on AwaasSoft due to Network/IT related issues.